

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
(IB)-849(PB)/2020

IN THE MATTER OF:

M/s. Sundrm Consultants Pvt. Ltd.

.... Applicant/petitioner

Vs.

M/s. Three C Properties Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016
Order delivered on 15.09.2020

PRESENT:

For the Petitioner(s):-

-
ORDER

Hon'ble President is on leave. Accordingly, matter is adjourned to
09.10.2020.



(Nirmala Vincent)
Court Officer

15.09.2020
Aarti Makker